

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 2947  
TO BE ANSWERED ON 20.03.2017**

**EPF ADMINISTRATIVE CHARGES**

**2947. SHRI A. ARUNMOZHITHEVAN:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has deferred/proposes to defer the move to cut EPF administrative charges from 0.85% to 0.65% of workers salary for its EPF scheme;**
- (b) if so, the details therefor and the reasons therefor;**
- (c) whether this issue has been long pending due to certain reasons; and**
- (d) if so, the details thereof along with the steps taken/being taken in this regard?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI BANDARU DATTATREYA)**

**(a) to (d): The Government vide notification dated 15.03.2017 has reduced the administrative charges under Employees' Provident Funds Scheme, 1952 from 0.85 per cent to 0.65 per cent.**

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